Annexure – 4

Name of the corporate debtor: PANSY CONSTRUCTIONS PRIVATE LIMITED; Date of commencement of CIRP: 27.09.2023 ; List of creditors as on: 22.11.2023

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent | | Amount of claim not | Amount of claim under verification | |
|------------|----------------------|-----------------------|---------------------------|----------------|---------------------------|------|----------------|---------|--------------------------------|----------------------|-----|------------------------|---------------------------------------|-----|
| | | | Date of receipt | Amount claimed | claim admitted | e of | by guarante | related | % of voting share in CoC | claim | off | admitted | under vermication | any |
| 1 | FUN N FOOD PVT. LTD. | U51909WB1992PTC056031 | 06.10.2023 | 20,668,357.00 | 20,668,357.00 | Loan | 0 | No | 100.00 | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | | |
| | Total | | | 20,668,357.00 | 20,668,357.00 | - | - | - | 100.00 | - | - | - | - | |

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)